COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 243 of 2017 & IA Nos. 608 & 609 of 2017

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

The Tata Power Company Limited Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

(MENTIONED IN THE COURT)

With the consent of the parties, list this matter on <u>30.08.2017</u> instead of 06.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd